

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

Sl. No.	Name & EC	From	To
1.	Ravindra Pal EC:81002938	JJA in Copying Agency, Family Courts, Karkardooma Courts (<i>in diverted capacity</i>)	Ahlmad in the court of Ms. Arushi Parwal, JMFC (NI Act) (Digital Court)-02, East, KKD
2.	Leela Dhar Bhagat EC:19890313	JA in Record Room, Family Courts, Rohini (<i>in diverted capacity</i>)	Ahlmad in the court of Ms. Shradha Srivastava, JMFC-09 (West), THC, Delhi.
3.	Amit Kumar Khatri EC:79652993	Asstt. Ahlmad in the court of Sh. Kishor Kumar, District Judge - 04 (North), Rohini Courts, Delhi.	Ahlmad in the court of Ms. Shreejee Abbot, JMFC (Digital Traffic Court), North, Rohini Courts
4.	Ms. Preeti, JJA EC:90271039	Asstt. Ahlmad in the court of Ms. Ravinder Bedi, District Judge (Commercial)-12 (Central), THC	Asstt. Ahlmad in the court of Sh. Kishor Kumar, District Judge -04 (North), Rohini Courts, Delhi.
5.	Chitra EC:24589516	JA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	Reader in the court of Ms. Deshna Golichha, JMFC (NI Act)-07, Central, THC, Delhi.
6.	Ms. Raginee, JJA EC:12482744	Asstt. Ahlmad in the court of Sh. Gorakh Nath Pandey, District Judge (Commercial)-08 (Central), THC, Delhi.	JJA in Office Pool, Admn. Branch-II (Central), THC, Delhi.
7.	Ashish Kumar Gupta EC:60070893	JA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	Reader in the court of Ms. Vidushi Garg, JMFC (Digital Traffic Court) New Delhi District, PHC
8.	Sanjay Kumar EC:95807535	SJA in Office Pool, Admn. Branch-II (HQs), Tis Hazari Courts	R&I Branch (North), Rohini Courts, Delhi.
9.	Anil Kumar, SJA (EC:22927453)	SJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	Reader in the court of Ms. Meena Chauhan, JMFC (NI Act), Digital Court-03, Central, THC, Delhi
10.	Neerja Verma EC:81703616	Judicial Assistant in Accounts Branch (North-East), Karkardooma Courts	Office Pool, Admn. Branch (Shahdara), Karkardooma Courts, Delhi.
11.	Kumar Gaurav EC:43455788	JJA in Computer Branch (Central), THC, Delhi.	Asstt. Ahlmad in the court of Ms. Padma Ladol, JMFC-04 (NDD), PHC
12.	Raj Kumar Kundoo EC:92844048	Sr. PA, Accounts Branch (New Delhi), PHC, New Delhi	Br. I/C, Admin-III (HQs), Tis Hazari Courts, Delhi.
13.	Vikas Kumar sharma EC:12237	Judicial Assistant in Accounts Branch (Central), Tis Hazari Courts	Reader in the court of Ms. Neetu Nagar, ACJM-06, RACC
14.	Rajesh Kumar EC:13217	SJA, Delhi State Legal Service Auth. (<i>On diverted capacity</i>)	Reader in the court of Ms. Anamika, JMFC (Mahila Court)-06, West, THC


Note:

1. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.
2. All the officials are directed to relieve immediately to join at their transferee station forthwith.

3. The officials who haven't yet complied with the transfer order No.40653-41053/P&T/Admn-II/HQs/2024 dated 04.11.2024 are directed to relieve forthwith and join at their transferee station without any further delay, failing which their matter will be referred to the Vigilance Branch, without any further notice, for initiating disciplinary proceedings against them for disobedience, insubordination and non-compliance of the transfer order.
4. The incumbent 'Reader-cum-Ahlmad' in the court of Ms. Meena Chauhan, JMFC (NI Act), Digital Court-03, Central, THC, Delhi is hereby designated as 'Ahlmad' from now onwards and Sh. Sumit Kumar, JJA (EC:34366846) is directed to join in the Office Pool, Admn. Branch-II (HQs), THC.
5. The transfer order No.40653-41053/P&T/Admn-II/HQs/2024 dt. 04.11.24 in respect of Sh. Sandeep Kumar, JJA (EC:17522560), Sh. Habib Khan, JA (EC:97810700), Ms. Ritu Moudgil, JA (EC: 74217995), Ms. Chitra Manghat EC:64313949, Sh. Jagmohan Singh, JA (EC:12616) and Ms. Renu Bhugra, JA (EC:78052062) stands cancelled. Further, the designation of the court of Ms. Shreejee Abbot in the transfer order dt. 04.11.2024 be read as JMFC (Digital Traffic Court) instead of JMFC (Digital Court).
6. Transfer Order No. 37205-255/P&T/Admn.II/ THC/HQs/2024 dated 07.10.2024 of Sh. Gaurav Atrce, SJA stands cancelled.
7. The Transfer Order No.59202-59362/P&T/Admn.II/THC/HQs/2024 dated 19.10.2024 in respect of Sh. Paras Bhatnagar, JJA (EC:99968087) stands cancelled and rest of the officials who are yet to comply with the same are hereby 'STOOD RELIEVED' forthwith with the directions to join at their transferee station. Any disobedience of these directions would entail appropriate disciplinary action against the erring official/s.
8. The footnotes Sl. No.6 to 9 of the Transfer Order dated 04.11.2024 be read as:

In addition to the work already assigned, the following officials shall also look after the work of Asstt. Ahlmad in the courts mentioned against their names as per the suitability and mutual convenience of both the Ld. Presiding Officers:

Sl. No.	Name of the Asstt. Ahlmad	Place of Posting	Additional Court
1.	Sh. Sachin Dhankhad EC:53370496	Sh. Rajesh Kumar Goel, District Judge (Commercial Court)-02 (Central), Tis Hazari Courts	Ms. Ravinder Bedi, District Judge (Commercial)-12 (Central), THC, Delhi.
2.	Devanshu Kanwal EC:78262550	Sh. Anil Kumar Sisodia, District Judge (Commercial)-04, (Central), Tis Hazari Courts	Sh. Sanjeev Kumar Aggarwal, District Judge (Commercial)-1 (Central), THC, Delhi.
3.	Vinay Singh Rawat EC:55511910	Sh. Mukesh Kumar Gupta, District Judge (Commercial)-07, (Central), Tis Hazari Courts	Sh. M.K. Nagpal, District Judge (Commercial)-13 (Central), THC, Delhi.
4.	Naresh Kumar EC:31300462	Sh. Deepak Garg, District Judge (Commercial Court)-09, Central, Tis Hazari Courts, Delhi	Sh. Nikhil Chopra, District Judge (Commercial)-6 (Central), THC, Delhi.
5.	Mohit EC:12204133	Sh. Ajay Pandey, District Judge (Commercial Court)-10 (Central), Tis Hazari Courts	Ms. Illa Rawat, District Judge (Commercial)-03 (Central), THC, Delhi.
6.	Renu Sharma EC:11503	Sh. Surinder S. Rathi, District Judge (Commercial Court)-11 (Central), Tis Hazari Courts	Sh. Gorakh Nath Pandey, District Judge (Commercial)-08 (Central), THC, Delhi.


 (Sanjay Garg-I)
 Principal District & Sessions Judge (HQs)
 Tis Hazari Courts, Delhi

No. 42169-42259 P&T/Admn-II/HQs/2024 Dated, Delhi the 11 NOV 2024

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge concerned, Delhi/New Delhi.
2. Ld. Member Secretary, DSLSA, RACC, New Delhi.
3. The Principal Judge, Family Courts (HQs), Dwarka, Delhi.
4. The Officer/Officer In-Charge concerned.
5. The Personal Office of the undersigned.
6. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
7. The DDOs, Accounts Branches, Delhi / New Delhi.
8. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
9. The Dealing Assistants, ACR Cell (HQs), Delhi *for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.*
10. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
11. For uploading on LAYERS.
12. The officials concerned for immediate compliance.



Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi